

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI**

**APPEAL NO. 56 OF 2022**

**1. GUTHA GUNASEKHAR**

S/o Gutha Rama Krishnama Naidu,  
Age: 37 Years Nagillavari Palli village,  
Peddauppara Palli(Post)  
Somala Mandal, Chittoor District  
Andhra Pradesh- 517257,  
Mail: guthaguna@gmail.com  
Mobile: 9886681956. And 12 others

**... APPELLANTS**

**VERSUS**

**1. UNION OF INDIA**

Union Ministry of Environment, Forest & CC  
Rep. by its Secretary  
Indira Paryavaran Bhavan  
Jorbagh, New Delhi-110003  
Mail: [secy-moef@nic.in](mailto:secy-moef@nic.in)  
Phone: 011-24695262, 24695265. And 6 others

..... Respondents

**AFFIDAVIT FILED BY THE 7<sup>TH</sup> RESPONDENT**

**DATE-05-10-2023**



**M/S MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH  
A.P. POLLUTION CONTROL BOARD**

#26,S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.  
Mobile: 98407 98460 / 63831 21322, Email: [rednymadhuri09@gmail.com](mailto:rednymadhuri09@gmail.com)

**COUNSEL FOR 7<sup>TH</sup> RESPONDENT**

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**INDEX**

<b>Sl.No.</b>	<b>Date</b>	<b>Description of the Document</b>	<b>Page No.</b>
1.	<b>05-10-2023</b>	Affidavit filed by the 7 <sup>TH</sup> Respondent	<b>1-4</b>
2.	<b>19-07-2023</b>	<b>Annexure-1</b> Acknowledgement letter from 5 <sup>th</sup> respondent	<b>5</b>
3.	18-07-2023	<b>Annexure -2</b> Andhra Pradesh Treasury-E-Payment Receipt to 5 <sup>th</sup> Respondent	6

It is certified that all the documents contained in the above annexure are true copies.

Date: 05-10-2023

1  
**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No.56 of 2022(SZ)**

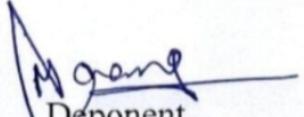
**BETWEEN:**

Sri Gutha Gunasekhar,  
S/o Gutha Rama krishnama Naidu,  
Nagillavaripalli Village, Pedauparapalli (Post),  
Somala Mandal, Chittoor District,  
Andhra Pradesh and 13 others.

**.....Appellant(s)**

**AND**

- 1) Union of India,  
Represented by its secretary,  
Union Ministry of Environment, Forest and CC  
Indira paryavaran bhavan,  
Jorbagh, New Delhi.
- 2) State Level Environment Impact Assessment Authority of AP,  
Represented by its member secretary,  
D.No.33-26-14 D/2, Near Sunrise Hospital,  
Pushpa Hotel centre, Chalamvari Street,  
Kasturibaipet, Vijayawada,  
Andhra Pradesh.
- 3) State of Andhra Pradesh,  
Represented by its Chief Secretary,  
Secretariat, Velagapudi,  
Guntur District, A.P.
- 4) District Collector  
Chittoor District,  
Andhra Pradesh.
- 5) Krishna River Management Board  
Represented by its member secretary,  
Government of India, Ministry of Water Resources,  
5<sup>th</sup> floor, Jalasoudha, Erramanzil  
Hyderabad – 500 082.
- 6) Central Water commission,  
Represented by its chairman,  
313, S, Sewa Bhavan, Sector 1,  
Ramakrishnapuram, New Delhi.
- 7) Chief Engineer,  
NTR Telugu Ganga Project,  
Opp S.V.Medical College,  
Tirupati.

  
Deponent  
CHIEF ENGINEER  
N.T.R-Telugu Ganga Project  
TIRUPATI-517507 (A.P.)

//2//

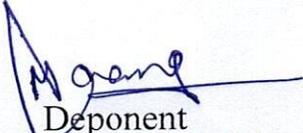
**AFFIDAVIT FILED BY THE RESPONDENT No.7**

I, Male Venkata Ramana, S/o Male Nagaiah, Aged about 61 years, Occ: Chief Engineer, NTR-TGP, Tirupati, Tirupati District, do hereby solemnly and sincerely affirm and state on oath as follows.

1. I am the 7<sup>th</sup> respondent herein as such, I am well acquainted with the facts of the case. I am filing this counter affidavit on behalf of myself and also on behalf of all the respondent as I am authorized to do so. I have read the Appeal filed by the appellant in support of the Appeal and hereby deny the allegations made therein except those that are specifically admitted hereunder.

2. **In reply to the clause II of para 75 :** It is submitted that, Consequent to the Hon'ble Supreme court orders Dt.17.05.2023 vide Civil Appeal no.3802/2023, the Chief Engineer, NTR-TGP, Tirupati has informed that an amount of Rs. 25.00 Crores (Rupees Twenty five Crores only) have been deposited by the Govt. of AP through Andhra Pradesh Treasury E-payments vide Citizen Bill Status Dt.18.07.2023 in current account No.36567372875 of Krishna River Management Board (KRMB) towards penalty/Compensation as per the directions of the Hon'ble Supreme Court and accordingly an acknowledgment confirming the receipt of deposit of penalty/Compensation

  
Attester  
DEPUTY CHIEF ENGINEER  
N.T.R-Telugu Ganga Project  
TIRUPATI-517507 (A.P.)

  
Deponent  
CHIEF ENGINEER  
N.T.R-Telugu Ganga Project  
TIRUPATI-517507 (A.P.)

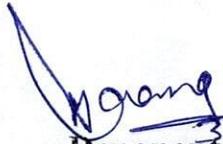
for an amount of Rs.25.00 Crores (Rupees Twenty five Crores only) was obtained from Krishna River Management Board (KRMB) vide KRMB F.No.04/14/2014/KRMB/898 Dt.19.07.2023.

Solemnly and sincerely affirm on this  
the 3<sup>rd</sup>... day of October, 2023  
in my presence.

  
**Deponent**  
**CHIEF ENGINEER**  
**N.T.R-Telugu Ganga Project**  
**TIRUPATI-517507 (A.P.)**

**VERIFICATION STATEMENT**

I, Male Venkata Ramana, S/o Male Nagaiah, Aged about 61 years,  
Occ: Chief Engineer, NTRTGP, Tirupati, Tirupati District, do hereby declare  
that the facts stated in paragraphs are true to the best of my knowledge,  
derived from perusing official records and the contents are true and correct.  
Hence, verified on this the 3-10-2023 day of October, 2023 at Tirupati.

  
Deponent 3/10/2023  
CHIEF ENGINEER  
N.T.R-Telugu Ganga Project  
TIRUPATI-517507 (A.P.)

भारतसरकार  
जलशक्ति मंत्रालय  
जलसंसाधन, नदीविकासऔर  
गंगासंरक्षण विभाग  
कृष्णानदीप्रबंधनबोर्ड  
५वीमंजिल, जलसौधा  
एररुममंजिल, हैदराबाद -५०००८२



Government of India  
Ministry of Jal Shakti  
Dept. of Water Resources,  
River Development & Ganga Rejuvenation  
Krishna River Management Board  
5th Floor, Jalasoudha, ErrumManzil  
Hyderabad – 500 082

F.No. 04/14/2014/KRMB | 898

Dt: 19.07.2023

To

The Chief Engineer,  
NTR Telugu Ganga Project,  
Tirupati, Andhra Pradesh.

Sir,

**Sub:** KRMB – WRD – Minor Irrigation – Irrigation Circle, Chittoor – Depositing of Penalty / Compensation as per the Orders of the Hon'ble Supreme Court, New Delhi in KRMB Account – Confirmation – Reg.

**Ref:** 1. CE, NTR Telugu Ganga Project, Tirupati, Lr. No. CENTRTGP/TPT/BI/3191/Vol.I/2023-24/2023, Dt: 10.07.2023.  
2. CE, NTR Telugu Ganga Project, Tirupati, Lr. No. CENTRTGP/TPT/BI/3191/Vol.I/2023-24/2023, Dt: 18.07.2023 (Received through e-mail).

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With reference to the Chief Engineer, NTR Telugu Ganaga Project, Tirupati letter 2nd cited, it is to inform that an amount of Rs. 25.00 Crores (Twenty five Crores only) has been received from Government of Andhra Pradesh through A.P. Treasury e payments in Current Account No. 36567372875 of Krishna River Management Board (KRMB) on 18.07.2023.

This is for favour of information.

This issues with the approval of Member Secretary, KRMB.

Yours faithfully

*B. Prema Kumari*  
(B. Prema Kumari)  
Director (Finance)  
KRMB, Hyderabad



# Citizen Bill Status

prdcfms.apcfss.in 44300



## Citizen Bill Status

### BENEFICIARY DETAILS



Code	Deduction
1009402724	0.00

Name:  
CHAIRMAN KRISHNA RIVER  
MANAGEMENT BOARD

Bank A/c No:  
36567372875

Gross Amount:  
250000000.00

Net Amount:  
250000000.00

Payment status:  
Success

Payment Ref.:  
RBI1992374953292

Payment Date:  
18.07.2023

History:  
Details

